

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:7540  
ANSWERED ON:22.05.2012  
USE OF PESTICIDES  
Lal Shri Kirodi

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government has taken note of the advice issued by the European countries in respect of import of agricultural produces from India on account of use of banned insecticides in excessive quantity;
- (b) if so, the reaction of the Government thereon; and
- (c) the steps taken by the Government to reduce the use of pesticides in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

- (a): The European Union (EU) ensures compliances to its prescribed food safety norms within the EU member states and the third countries exporting fresh and processed food products to European Union markets. The European Union prescribes maximum residue limits of pesticides and also continuously upgrades their food safety standards to prevent health hazard.
- (b): Agricultural and Processed Food Products Export Development Authority (APEDA) has taken initiatives to ensure compliance of European Union food safety requirements in respect of products under its purview.
- (c): Government of India is promoting Integrated Pest Management (IPM) through Farmers Field Schools focusing on safe, judicious and need based use of approved pesticides and other pest management practices.